

ANNUAL REPORTS ETC. OF THE HINDUSTAN ANTIBIOTICS LTD. PIMPRI

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) I beg to lay on the Table a copy each of the following papers, under sub-section (1) of section 619A of the Companies, Act, 1956:--

- (1) (i) Review by the Government on the Working of the Hindustan Antibiotics Limited, Pimpri, for the year 1968-69.
- (ii) Annual Report of the Hindustan Antibiotics Limited, Pimpri, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.
- (2) (i) Review by the Government on the working of the Hindustan Insecticides Limited, New Delhi for the year 1968-69.
- (ii) Annual Report of the Hindustan Insecticides Limited, New Delhi for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3314/70]

THE INCOME-TAX (SIXTH AMENDMENTS RULES 1969)

THE MINISTER OF SUPPLY AND MINISTER OF STATE IN THE MINISTRY OF FINANCE SHRI R. K. KHADILKAR) : On behalf of Shri P. C. Sethi : I beg to lay on the Table a copy of the Hindi version of the Income-tax (Sixth Amendment) Rules, 1969 published in Notification No. S.O. 5056 in Gazette of India dated the 29th December, 1969, under section 296 of the Income-tax Act, 1961. [Placed in Library. See No. LT-3315/70]

12.20 hrs.

JOINT COMMITTEE ON OFFICES OF PROFIT

FIFTH REPORT

SHRI RAMAVATAR SHASTRI (Patna) : I beg to present the Fifth Report of the Joint Committee on Office of Profit.

MR. SPEAKER : I am so glad that you also presented one Report.

12.22 hrs.

PUBLIC ACCOUNTS COMMITTEE

NINETY-EIGHTH, HUNDRED AND SECOND, HUNDRED AND FOURTH, HUNDRED AND FIFTH AND HUNDRED AND SIX-TEENTH REPORTS

श्री अटल बिहारी वाजपेयी (बलरामपुर) : अध्यक्ष महोदय, मैं लोक लेखा समिति के निम्नलिखित प्रतिवेदन प्रस्तुत करता हूँ :

- (1) आयातित चमड़े तथा खालों के अधिक मूल्य के बीजक बनाने से सम्बन्धित समिति के 56वें प्रतिवेदन में उल्लिखित सिफारिशों पर सरकार द्वारा की गई कार्यवाही के बारे में 98वां प्रतिवेदन/हिन्दी तथा अंग्रेजी संस्करण।
- (2) केंद्रीय सरकारी कर्मचारी उपभोक्ता सहकारी समिति लिमिटेड, नई दिल्ली, (गृहकार्य मंत्रालय) से सम्बन्धित लेखापरीक्षा प्रतिवेदन (सिविल), 1969 के पैराग्राफ 112 के बारे में 102वां प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण)।
- (3) औद्योगिक विकास विभाग और श्रम तथा रोजगार विभाग से सम्बन्धित